COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

(Thirteenth Lok Sabha)

THIRTY-THIRD REPORT

(Presented on 7-5-2003)

- I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee to present the Report on their behalf, present this Thirty-third Report.
 - 2. The Committee met on 5 May, 2003 for-
 - I. Classification and allocation of time for discussion of two Bills under clauses
 (b) and (c) of rule 294(1) of the Rules of Procedure.
 - II. Allocation of time under rule 294(1)(e) of the Rules of Procedure to three Resolutions given notices of by Sarvashri Maheshwar Singh, Ravindra Kumar Pandey and Prof. Rasa Singh Rawat, M.Ps

Classification and allocation of time to Bills

- 3. The Committee considered classification and allocation of time in respect of two Bills as shown in Appendix.
- 4. After considering all aspects of the Bills, the Committee recommend that two Bills shown in Appendix be placed in category 'A'. The Committee also recommend allocation of time for each of the Bills as shown in column 5 of the Appendix.

Allocation of time to resolution

5.	The	Committee	recommend	allocation	of time	to resolu	tions as	follows:-
((i)]	Resolution b	y Shri Mahe	shwar Sing	zh		2 hours	S

(i) Resolution by Shri Maheshwar Singh regarding implementation of rural Development Schemes.

(ii) Resolution by Shri Ravindra Kumar — 2 hours Pandey regarding protection of small scale and cottage industries.

(iii) Resolution by Prof. Rasa Singh Rawat — 2 hours regarding steps to control growth of population.

Recommendations

- 6. (i) The Committee also recommend that the classification and allocation of time in respect of Bills by the Committee, as shown in the Appendix, be agreed to by the House; and
 - (ii) The Committee further recommend that the allocation of time to resolutions, as shown in paragraph 5 above, be agreed to by the House.

New Delhi; 5 May, 2003 15 Vaisakha, 1925 (Saka) P. M. SAYEED Chairman.

Committee on Private Members'
Bills and Resolutions.

APPENDIX

(See para 4 of the Report) (List of Bills placed in category 'A' and allocation of time)

	Name of the Bill and member-in-charge	Bill No.	Category recommended	Time recommended
1.	The Constitution (Amendment) Bill, 2002 (Amendment of article 74, etc.) by Shri Priya Ranjan Dasmunsi, M.P.	83 of 2002	' A '	2 hours
2.	The Constitution (Amendment) Bill, 2003 (Insertion of new article 21A) by Shri Priya Ranjan Dasmunsi, M.P.	2 of 2003	'A'	2 hours